

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 17  
**CA(CAA)-105(PB)/2020**

**IN THE MATTER OF:**

Magiphi Estates Pvt. Ltd. and  
Ganpati Fin-lease Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 12.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant  
For the Respondent

Mr. Rajeev K Goel, Advocate

**ORDER**

Arguments heard. Order reserved.

sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

12.11.2020  
Ritu Sharma